

Title: Request to honour the earlier recommendation of the Full Bench of the Calcutta High Court and the State Government of West Bengal to have the Circuit Bench of the Calcutta High Court in Jalpaiguri.

SHRI PRIYA RANJAN DASMUNSI : Mr. Deputy Speaker, Sir, through you I am raising a very emotional and a very sensitive matter addressing to the Law Ministry of Government and I hope that the Government -- the Minister of State in the Ministry of Parliamentary Affairs and another Minister are here -- to respond it with all seriousness because I apprehend that a serious law and order problem will arise in future.

Sir, North Bengal is otherwise known to be neglected in the whole map of the country. In that region, there is a district, Jalpaiguri, which is the Divisional Headquarter of North Bengal. This district is having the largest number of Scheduled Castes and Scheduled Tribes. In that district, there are some tea industries connected with the weaker sections. On the recommendation of the Full Bench of the Calcutta High Court and on the recommendation of the State Government, this district has got a Circuit Bench of the Calcutta High Court. After the uncalled for visit of the then Law Minister, Shri Ram Jethmalani, suddenly the decision of the Calcutta High Court and the State Government has been reverted back to reconsider. This is an insult to North Bengal and Jalpaiguri. This is very bad. I have been getting a lot of reports everyday. The commotion may begin any time.

Mr. Deputy Speaker, Sir, through you, I am making a request to the Government and specially to the Law Minister, "Please do not dishonour the earlier recommendation of the Full Bench of the Calcutta High Court and the State Government to have the Circuit Bench in Jalpaiguri."

There are several cases in various States, where Circuit Bench has been granted without the recommendation of the High Court. Here, we have the unanimous opinion of the State Government and the Full Bench of Calcutta High Court to have the Circuit Bench in Jalpaiguri. Please honour that. Please do not change it. All the members of North Bengal, irrespective of the party, are united on this issue, to have the Circuit Bench in Jalpaiguri.